



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,20th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1483/2020	UMESWARI DOLEY Versus THE STATE OF ASSAM AND 7 ORS.	MS M BORUAH MR J PAYENG	GA, ASSAM SC, EDU
2	WP(C)/433/2021	NIRUPAMA BHATTACHARYYA Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA MR N M DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR MR. A GOYAL (R-4) MR. A CHOUDHURY (R-4) MS R OJAH (R-4)
3	WP(C)/1177/2021	MUSSTT RUPJAN BIBI AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K M HALOI MR R SARKAR	MR H R A CHOUDHURY (R-4) GA, ASSAM MR. R A CHOUDHURY (R-4)
4	WP(C)/1828/2021	PALASH JYOTI PHUKAN Versus THE UNION OF INDIA AND 4 ORS	MR. R K TALUKDAR MS. T DEVI	MS. K MALAKAR (r4) MR. A BHATTACHARYA (r4) MR T KALITA (R-2,3) MR. B DEKA (R-2,3) MR. A BHATTACHARJEE (r4) ASSTT.S.G.I.
5	WP(C)/7300/2021	GUNJAN KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. D GOGOI	SC, HIGHER EDU MR. M KHAN (r-4,5,6) MR. N J KHATANIAR (R-7) MR. J RAHMAN (r-4,5,6) MR D GOGOI (R-8) MR R ISLAM (r-4,5,6) SC, G U

LEAVE NOTE OF ADVOCATES FOR 20/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023

9)	MR. U K NAIR	17-01-2023	To	20-01-2023
10)	MR. DITUL DAS	18-01-2023	To	20-01-2023
11)	MR. B BARMAN	17-01-2023	To	20-01-2023
12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
15)	MR. S SHARMA	19-01-2023	To	20-01-2023
16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023
19)	MR. J M A CHOUDHURY	20-01-2023	To	22-01-2023
20)	MR. M U MAHMUD	20-01-2023	To	20-01-2023
21)	MR H K DAS	20-01-2023	To	20-01-2023
22)	MR. R BORUAH	20-01-2023	To	30-01-2023
23)	MS. N M DEKA	20-01-2023	To	24-01-2023
24)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
25)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/162/2017	NITYANANDA ROY Versus SMT. JOYA ROY and 8 ORS.	MR.B K DAS MR.S ROY MR.M H LASKAR	
2	MACApp./525/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. RUN KUMARI GIRI @ MATIKALAI GIRI AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	
3	WP(C)/63/2021	MADAN LAL AGARWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S DEKA MR. B. DUTTA MS. J BORO	MR C BARUAH (R-6) GA, ASSAM MR. B BARUAH MR. B BARUAH
4	WP(C)/6398/2021	RAJU BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. M BORDOLOI MR D MAHANTA	GA, ASSAM MR. S RANA (r-5) SC, REVENUE
5	I.A.(Civil)/2120/2022 in MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	MR. A J SAIKIA MR. B KAKATI
	WITH MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS. H	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	

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